

©
കേരള സർക്കാർ
Government of Kerala
2018



Regn. No. KERBIL/2012/45073
dated 5-9-2012 with RNI

Reg. No. KL/TV(N)/634/2018-20

കേരള ഗസറ്റ് KERALA GAZETTE

ആധികാരികമായി പ്രസിദ്ധപ്പെടുത്തുന്നത്
PUBLISHED BY AUTHORITY

വാല്യം 7 Vol. VII	തിരുവനന്തപുരം, ചൊവ്വ Thiruvananthapuram, Tuesday	2018 സെപ്റ്റംബർ 11 11th September 2018 1194 ചിങ്ങം 26 26th Chingam 1194 1940 ഭാദ്രം 20 20th Bhadra 1940	നമ്പർ } No. } 36
----------------------	---	--	---------------------

PART III

Notifications by Heads of Departments
Commissionerate of Land Revenue

Sl. No.	Name	Relationship with the deceased	Age
1	J. Retnamma	Wife	69
2	Ajith Gopan, G.	Son	45
3	Anjana Retnam	Daughter	40

Parents of the deceased are not alive. The above mentioned three persons are the legal heirs of the deceased. A Certificate is requested to produce for transferring the property and for various other purposes. Therefore the above mentioned three members are the legal heirs for getting all the benefits in favour of the deceased. Objections if any against the issue of the said certificate should be filed in person before the Tahsildar, Mavelikara within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

(26)

No. 8229/2018/C1. 29th June 2018.

Notice is hereby given to all whom it may concern that Anandan, G, Ananda Bhavan, Pallickal Kizhakkekara, Thekkekkara Village, Mavelikara Taluk, Alappuzha District, Kerala State has filed an application before this office for the grant of a legal heirship certificate in respect of legal heirs of Late Remadevi who died on 29-11-2011. Enquiry conducted through the Village Officer, Thekkekkara reveals that the undernoted members are the legal heirs of the deceased.

Sl. No.	Name	Relationship with the deceased	Age
1	G. Anandan	Husband	61
2	Anu G. Anand	Son	27
3	Toshiba Anand	Daughter	20
4	Kamamma	Mother	83

Father of the deceased is not alive. The above mentioned four persons are the legal heirs of the deceased. A Certificate is requested to produce for selling the house named as Qr. No. 9 Roorkala Bassanthu Phase-2, transferring the ownership of house and property, withdrawal of bank deposits and for various other purposes. Sl. No. 4 filed consent statement relinquishing their claim in favour of Sl. No. 1, 2, 3. Therefore Sl. No. 1, 2, 3 are the legal heirs for getting all the benefits in favour of the deceased. Objections if any against the issue of the said certificate should be filed in person before the Tahsildar, Mavelikara within 30 days from the date of publication of this notice in the Kerala Government Gazette. Objections sent by post or filed after the stipulated time will not be considered.

Taluk Office, Mavelikkara.

(Sd.) Tahsildar.

KOTTAYAM DISTRICT

വിജ്ഞാപനം

No. DCKTM/7338/2018-B1. 2018 ആഗസ്റ്റ് 23.

കോട്ടയം ജില്ലയിലെ ചങ്ങനാശ്ശേരി താലൂക്കിന്റെ ജമാബന്തി ആഫീസറായി ഡെ. കളക്ടർ (ആർ. ആർ.), കോട്ടയത്തെ ജില്ലാ കളക്ടർ നിയമിച്ചിട്ടുള്ളതാണ്. ടി സാഹചര്യത്തിൽ ചങ്ങനാശ്ശേരി താലൂക്കിന്റെ 2017-18 സാമ്പത്തിക വർഷത്തെ ജമാബന്തി പരിശോധന താഴെ നിശ്ചയിക്കുന്ന പ്രകാരം നടത്തപ്പെടുന്നതാണ്.

ക്രമ നമ്പർ	വില്ലേജിന്റെ പേര്	പരിശോധനാ തീയതി
1	വാഴപ്പള്ളി-പടിഞ്ഞാറ്	10-9-2018 മുതൽ 12-9-2018 വരെ
2	വാഴപ്പള്ളി-കിഴക്ക്	5-9-2018 മുതൽ 7-9-2018 വരെ
3	കുറിച്ചി	1-9-2018 മുതൽ 4-9-2018 വരെ
4	ചങ്ങനാശ്ശേരി	13-9-2018 മുതൽ 15-9-2018 വരെ
5	തൃക്കൊടിത്താനം	17-9-2018 മുതൽ 19-9-2018 വരെ
6	ചെത്തിപ്പുഴ	10-9-2018 മുതൽ 12-9-2018 വരെ
7	പായിപ്പാട്	17-9-2018 മുതൽ 19-9-2018 വരെ
8	മാടപ്പള്ളി	13-9-2018 മുതൽ 15-9-2018 വരെ
9	വാക്കത്താനം	5-9-2018 മുതൽ 7-9-2018 വരെ
10	നെടുങ്കുന്നം	10-9-2018 മുതൽ 12-9-2018 വരെ
11	കറുകച്ചാൽ	1-9-2018 മുതൽ 4-9-2018 വരെ
12	വാഴൂർ	5-9-2018 മുതൽ 7-9-2018 വരെ
13	കണ്ടഴ	13-9-2018 മുതൽ 15-9-2018 വരെ
14	വെള്ളാവൂർ	17-9-2018 മുതൽ 19-9-2018 വരെ
15	തോട്ടയ്ക്കാട്	1-9-2018 മുതൽ 4-9-2018 വരെ

(ഒപ്പ്)

കളക്ടറേറ്റ്, ജമാബന്തി ആഫീസർ, ചങ്ങനാശ്ശേരി & ഡെ. കളക്ടർ (ആർ. ആർ.), കോട്ടയം.

Kottayam Taluk

പരസ്യം

നമ്പർ ഇ4-7006/2018. 2018 ജൂലൈ 25.

കോട്ടയം താലൂക്കിൽ അയ്മനം വില്ലേജിൽ പരിപ്പ് കരയിൽ നടുവിലെത്തയിൽ വീട്ടിൽ എലിസബത്ത് ജോസഫ് 6-10-2017-ൽ മരിച്ചുപോയിട്ടുള്ളതാണെന്നും വിവിധ ആവശ്യങ്ങൾക്കുവേണ്ടി ഒരു അവകാശ സർട്ടിഫിക്കറ്റ് നൽകണമെന്നും കാണിച്ച് ടിയാളുടെ ഭർത്താവ് സെബാസ്റ്റ്യൻ ആന്റണി ഈ താലൂക്ക് കച്ചേരി മുന്മാകെ അപേക്ഷ ബോധിപ്പിച്ചിട്ടുള്ളതാണ്. ടി അപേക്ഷ അയ്മനം വില്ലേജാഫീസർ മുഖേന അവകാശവിചാരണ നടത്തിവന്ന റിക്കാർഡുകൾ പരിശോധിച്ചതിൽ ടി നടുവിലെത്തയിൽ എലിസബത്ത് ജോസഫ് 6-10-2017-ൽ മരിച്ചുപോയതായും അവകാശികളായി താഴെ പറയുന്നവർ മാത്രമാണുള്ളതെന്നും അറിയുന്നു.